

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :10-06-2024

Date : 10.06.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	51257/2024	10.06.2024	BLAPL-5692/2024	PK BARIK	C.O.		Order Dtd. 2024-06-06	BAIL-2	(Seat No-9)
2	51263/2024	10.06.2024	ABLAPL-5561/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-06-06		(Seat No-9)
3	51265/2024	10.06.2024	BLAPL-3100/2024	S. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2024-05-17		(Seat No-9)
4	51267/2024	10.06.2024	ABLAPL-5559/2024	M MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-06-06		(Seat No-9)
5	51269/2024	10.06.2024	ABLAPL-5574/2024	AK ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-06-06	BAIL-1	(Seat No-3)
6	51273/2024	10.06.2024	WP (C) - 13285/2005	J P MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2005-11-03		(Seat No-3)
7	51274/2024	10.06.2024	WP (C) - 36689/2021	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-12-14	WRIT BRANCH-2	(Seat No-9)
8	51275/2024	10.06.2024	WP (C) - 36687/2021	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-12-14	WRIT BRANCH-2	(Seat No-9)
9	51276/2024	10.06.2024	WP (C) - 36686/2021	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-12-		(Seat No-

						9	14		9)
10	51277/2024	10.06.2024	WP (C) - 36692/2021	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-12-14	WRIT BRANCH-2	(Seat No-9)
11	51278/2024	10.06.2024	WP (C) - 36691/2021	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-12-14	WRIT BRANCH-2	(Seat No-9)
12	51279/2024	10.06.2024	WP (C) - 36690/2021	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-12-14	WRIT BRANCH-2	(Seat No-9)
13	51280/2024	10.06.2024	CRLA-690/2022	L. D. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No-7)
14	51281/2024	10.06.2024	ABLAPL-5522/2024	M R BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-05-30	BAIL-1	(Seat No-2)
15	51258/2024	10.06.2024	WP (C) - 13244/2024	SATYABAN SAHOO	GENERAL		Order Dtd. 2024-05-28	WRIT BRANCH-2	(Seat No-45)
16	51259/2024	10.06.2024	WP (C) - 12193/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH-6	(Seat No-35)
17	51260/2024	10.06.2024	BLAPL-5247/2024	SANKAR PRASAD PADHI	GENERAL		Entire Brief		(Seat No-35)
18	51261/2024	10.06.2024	WPC (OA) - 1305/2015	RANJAN KUMAR SETHY	GENERAL		Petition With Annexures	OA Branch	(Seat No-1)
19	51262/2024	10.06.2024	WPC (OA) - 1281/2015	RANJAN KUMAR SETHY	GENERAL		Petition With Annexures	OA Branch	(Seat No-1)
20	51268/2024	10.06.2024	WP (C) - 39280/2023	DEBASIS TRIPATHY	GENERAL		Judgement Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-31)
21	51264/2024	10.06.2024	OJC-2055/1984	R CMISHRA	GENERAL		Order Dtd. 2004-12-14		(Seat No-31)
22	51266/2024	10.06.2024	BLAPL-1720/202	S. CHOUDHUR	GENERAL		Order Dtd.	BAIL-2	(Seat

			4	Y			2024-03-19		No-7)
23	51270/2024	10.06.2024	CRLMC-3013/2023	PP NANDA	GENERAL		Order Dtd. 2024-05-17	CRIMINAL MISC	(Seat No-4)
24	51271/2024	10.06.2024	WA-251/2023	P. K. ROUTRAY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-5)
25	51272/2024	10.06.2024	WA-2470/2023	P. K. ROUTRAY	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-2)
26	51282/2024	10.06.2024	WA-2475/2023	P. K. ROUTRAY	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-2)

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